

(b) if so, the details thereof;

(c) whether there is any proposal to replace these cameras by a new and much advanced system; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b) Yes, Sir. The cameras installed in the lounges of the Indira Gandhi International Airport at New Delhi have outlived their useful life and are likely to be replaced shortly.

(c) and (d). A new system with modern state of the art camera is being installed at an estimated cost of Rs.62 lakhs within the next 6 to 8 months.

#### Accord with MACAU

281 SHRI RAMASHRAY PRASAD SINGH Will the Minister of CIVIL AVIATION be pleased to state

(a) whether the Government have signed any negotiation/pact/accord with "MACAU" to start a flight from Delhi to MACAU;

(b) if so, the details thereof and action taken by the Government in this regard, and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No Sir.

(b) and (c) Bilateral discussions are proposed to be held shortly with MACAU to finalise an Air Services Agreement

#### Inter State Travel Circuits

282 SHRI S D N R WADIYAR Will the Minister of TOURISM be pleased to state

(a) whether the Government have identified the inter State travel circuits

(b) if so the details thereof, Statewise,

(c) whether steps have been taken to provide proper infrastructural facilities in those travel circuits to give a boost to the tourism, and

(d) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) and (b) The identification and development of tourist centres and travel circuits is a continuous process and the State/UT Governments are being encouraged to develop inter State circuits so as to take full advantage of the infrastructural facilities available. Some of the circuits identified in this regard include Winter Paradise (covering Chandigarh Harayana, Punjab and Himachal Pradesh) and Utar Pradesh-Madhya Pradesh Circuit

(covering Agra-Gwalior-Jhansi-Orchha-Khajuraho and Panna) and South Circuit (covering Kerala and Tamil Nadu) Biddhist circuit in Bihar & U.P.

(c) and (d). The development of tourism infrastructure is primarily the responsibility of the State Governments. However, the Department of Tourism extends financial assistance to State/UT Governments on the projects received depending on their merits, interse priority and availability of funds. Overseas assistance is also available for some projects.

[Translation]

#### Total Plan Outlay for Tribals

283. PROF PREM SINGH CHANDUMAJRA  
SHRI GUMAN MAL LODHA  
PROF AJIT KUMAR MEHTA

Will the Minister of WELFARE be pleased to state

(a) the actual expenditure incurred on the Tribal Development Projects since the Fifth Plan as against the total outlay,

(b) whether the Government are aware of the fact that the economic and social development of the tribals is in commensurate with the objectives and the investment made so far,

(c) if not, the reasons therefor;

(d) the targets fixed for the development of tribal regions in the current financial year,

(e) whether the Government have considered the desirability of reviewing the Tribal sub-plans to identify the shortcomings, and

(f) if so, the steps taken by the Government in this regard?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) The expenditure on development of Scheduled Tribes from Fifth Plan to Seventh Plan under the State Plan as well as through allocations made as Special Central Assistance and Grants as per First Proviso to Art 275 (1) of the Constitution is around Rs 13,743.27 crores against the total outlay of Rs 13022.57 crores. The anticipated expenditure for the Eighth Plan is of the order of Rs 16853.13 crores

(b) and (c). The Government has decided to set up a Commission under Art. 339 (1) of the Constitution on the Administration of Scheduled Areas and the welfare of Scheduled Tribes. One of the Terms of reference of the Commission is to review of development strategies for tribal development including TSP approach and examination and recommendations of appropriate alternative